

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 14.02.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/1988/2023 in Company Petition IB/104/2023
NAME OF THE COMPANY	GVK Energy Limited
NAME OF THE PETITIONER(S)	IDBI Bank Limited
NAME OF THE RESPONDENT(S)	GVK Energy Limited
UNDER SECTION	7 of IBC

ORDER

Company Petition IB/104/2023

Present: Ld. Counsel Mr. Dishit Bhattacharjee for the Petitioner.

Ld. Counsel Mr. Krish Kalra for the Respondent.

Ld. Counsel for the Respondent stated that as he is stuck up in Delhi traffic and therefore prays for an adjournment. He also stated that he will appear in person to argue the case, on the next date of hearing. In view of this submission, the matter is adjourned to 21.02.2024 for hearing.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)